

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Further consultations may be held if necessary, before finalising the Bill.

(c) Legislation to give statutory recognition to the assurances given in regard to the official language of the Union will be shortly introduced in the House.

Escape of Hostile Mizos from Jail

***124. Shri Vishwa Nath Pandey:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that twenty four hostile Mizos, including a few leaders of the outlawed Mizo National Front escaped from the Aijal Jail on the 7th March, 1967; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) On the night of 6th/7th March 1967, 22 prisoners escaped from the jail at Aijal.

(b) A detailed investigation has been ordered by the State Government and meanwhile security measures have been tightened.

Wage Board for Engineering Industry

***125. Shri A. K. Gopalan:**
Shri Umanath:
Shri Nambiar:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the progress made by the Central Wage Board for Engineering industries so far;

(b) whether Government propose to fix any time-limit for the finalisation of Report by the Wage Board; and

(c) the steps Government propose to take against the employers who have

not yet implemented the recommendations of the Wage Board regarding interim relief to the workers?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) The Wage Board has submitted its recommendations for interim relief which have been accepted by Government. The final report of the Board is still awaited.

(b) No. The Board, however, is making all possible efforts to complete its work expeditiously.

(c) The recommendations of the Wage Board are being implemented through the State Governments largely by persuasion and advice. The progress of implementation is being watched.

E. Pak. Raid on Jalpaiguri Distt.

***126. Shri C. K. Bhattacharyya:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some miscreants from East Pakistan raided South Berubari in Jalpaiguri District on the 9th March, 1967;

(b) whether the house of one Trini Ray was attacked by them;

(c) whether Shri Ray was beaten and his property looted by the miscreants; and

(d) the action taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). On the night of 9th/10th March, 1967 at about 0100 hours, some 15 Pak criminals, armed with guns and other deadly weapons raided the house of Shri Tarani Roy (not Trini Ray) of South Berubari, Jalpaiguri District. Some members of the house-hold were assaulted by the miscreants who took away cash and ornaments worth Rs. 450.